COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 305 OF 2016

Dated: 11th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member

In the matter of:

Assam Gas Company Ltd.

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar

Counsel for the Respondent(s) : Mr. Prashant Bezboruah

Mr. Sumit Kishore

ORDER

Learned counsel for the appellant seeks three weeks more time to file rejoinder. He may take steps to file rejoinder on or before 04.09.2017 after serving copy on the other side.

List the matter on <u>15.09.2017.</u>

(B.N. Talukdar)
Technical Member
ts/vg

(Justice Ranjana P. Desai) Chairperson